

SERVICES LOK ADALAT (VIRTUAL) CAUSELIST

For Thursday The 26th November 2020 NYAYA SADAN, JHALSA AT 11:00 AM

LOK ADALAT (BENCH NO.1)

		Lok Adalat				
1	W.P(S)/6399/2012	GANESH MUKHI	SUNIL KUMAR SINHA	LAL C. NATH SHADEO		
		VS DRINKING WATER AND SANITATION		SUDARSHAN SHRIVASTAVA SREENU GARAPATI		
	RETIREMENT BENEFIT CUM PENSION					
2	W.P(S)/1913/2013	RAM KISHORE MISHRA VS	BHOLA NATH RAJAK	LAL C. NATH SHADEO SREENU GARAPATI		
		ANIMAL HUSBANDARY DEPARTMENT		SNEENU GANAFATI		
	RETIREMENT BENEFIT CUM PEN	SION				
3	W.P(S)/4127/2013	JAY RAM GOSWAMI vs	RAM KISHORE PRASAD PRAFUL JOJO	JAI PRAKASH,(A A G) SURESH KUMAR		
		THE STATE OF JHARKHAND AND ORS.	11011 02 1010	S P ROY		
	RETIREMENT BENEFIT CUM PEN					
4	W.P(S)/7741/2013	CHANDRA KUMAR PANDEY VS	JAI SHANKAR TRIPATHI MANJULA UPADHYAY	A.G SUDARSHAN SHRIVASTAVA		
		POLICE	PRADEEP KR.CHOUBEY	AJIT KUMAR		
				PRASHANT KR SINGH PRABHAT KR SINHA		
	RETIREMENT BENEFIT CUM PEN	SION		THE SHALL SHALL		
5	W.P(C)/1318/2014	BIJENDRA NARAYAN SINGH	SURESH KUMAR	LAL CHANDRAHAS NATH		
		VS HOME DEPARTMENT		SHAHEDEO A.G		
				AJIT KUMAR RICHA SANCHITA		
				SUNIL KUMAR AGARWAL		
				PARTH S. A. SWAROOP PATI PRABHAT KR SINHA		
6	W B/C\/2207/2014	CUDAIMUNU UEMBRAM	DIDENDRA KO IIIA			
6	W.P(S)/2297/2014	SURAJMUNI HEMBRAM VS	BIRENDRA KR JHA PRAMOD KR JHA	A.G SUDARSHAN SHRIVASTAVA		
		THE STATE OF JHARKHAND AND ORS	•	RICHA SANCHITA SUNIL KUMAR AGARWAL		
				PRABHAT KR SINHA		
	RETIREMENT BENEFIT CUM PEN					
7	W.P(S)/1608/2015	GOVARDHAN SINGH VS	ANOOP KR MEHTA SHARAD KAUSHAL	KRISHNA MURARI VERMA (GP1)		
		AGRICULTURE DEPARTMENT	AMIT KR SINHA	SUDARSHAN SHRIVASTAVA		
	RETIREMENT BENEFIT CUM PEN					
8	W.P(S)/1672/2015	MD MUSTAQUE AHMAD VS	AZEEMUDDIN	RAVI SHANKAR MAJUMDAR SUDARSHAN SHRIVASTAVA		
		HOME DEPARTMENT		MANOJ KR. NO.3		
				AJIT KUMAR HEMANT KR GUPTA		
	RETIREMENT BENEFIT CUM PEN	SION				
9	W.P(S)/5161/2016	MAHENDRA SARMA VS	SARVENDRA KUMAR	SUDARSHAN SHRIVASTAVA AJIT KUMAR		
		THE STATE OF JHARKHAND THROUGH		DHANAJAY KR DUBEY		
		ITS DIRECTOR GENERAL OF POLICE AND ORS		SURESH KUMAR NEELAM TIWARY		
		AND ORS		DHANANJAY KR PATHAK		
	A CD MATTER			RICHA SANCHITA		
10	ACP MATTER W.P(S)/7277/2016	UPENDRA PRASAD	M M SHARMA	PRASHANT PALLAV		
-0	(5),, 2, 1, 1, 2010	VS	SHAILENDRA BHUSHAN	RAJIV ANAND		
		HUMAN RESOURCES DEPARTMENT	SAHAY SURAJ KUMAR	SURESH KUMAR MITHILESH SINGH		
			ANKIT KUMAR	DR.ASHOK KR.SINGH		
				GAUTAM RAKESH BIJAY KR SINHA		
14 NO 5	162/2017 /Fan Amandanant Batitian					

IA NO, 5763/2017 (For Amendment Petition)
SERVICE RESIDUARY

11	W.P(S)/7520/2016	AJIT KUMAR MAHATO VS EDUCATION	HARENDRA KR MAHATO AHALYA MAHATO	BINOD SINGH SURESH KUMAR KRISHNA SHANKAR
	RETIREMENT BENEFIT CUM PEN	SION		
12	W.P(S)/373/2017	MANOJ KUMAR AND ANR VS HUMAN RESOURCES DEPARTMENT	ROHIT	JAI PRAKASH,(A A G)
	RETIREMENT BENEFIT CUM PEN	SION		
13	W.P(S)/2191/2017	RANGNATH RAI VS WATER RESOURCES DEPARTMENT	SURAJ SINGH INDRAJIT SINHA VIPUL PODDAR KUMAR VIMAL AMITABH PRASAD AJAY KUMAR SAH	Jai Prakash,(a a g)
IA NO, 30	29/2019 (For Addition of Party), 54 RETIREMENT BENEFIT CUM PEN	139/2018 (For Stay Of Proceedings) SION		
14	W.P(S)/2370/2017	MANO KANDULNA VS THE STATE OF JHARKHAND AND ORS	JITENDRA NATH UPADHYAY NAVNEET SAHAY	SUMIR PRASAD
	RETIREMENT BENEFIT CUM PEN	SION		
15	W.P(S)/2832/2017	MANSINGH HO VS THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	anjani KR Verma	LAL CHANDRAHAS NATH SHAHEDEO GAUTAM RAKESH DR.ASHOK KR.SINGH SREENU GARAPATI BIJAY KR SINHA
	RETIREMENT BENEFIT CUM PEN	SION		
16	W.P(S)/5703/2017	RUP SINGH PINGUA VS REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	MANOJ KR. NO.3 ATANU BANERJEE
	ACP MATTER			
wt17	W.P(S)/5717/2017	OM PRAKASH PASWAN VS REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	DHANAJAY KR DUBEY ATANU BANERJEE ASHOK KR YADAV SUNIL KUMAR
	ACP MATTER			
wt18	W.P(S)/5718/2017	VIJAY GOPE VS REVENUE DEPARTMENT	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	JAI PRAKASH,(A A G)
	ACP MATTER			
wt19	W.P(S)/5775/2017	SHEO SHARAN SAO VS REVENUE DEPARTMENT	ASHIM KR SAHANI AJIT KUMAR	MD. SHAMIM AKHTAR ATANU BANERJEE SUNIL KUMAR
	ACP MATTER			

LOK ADALAT (BENCH NO.2)

THE STATE PRANKLIN TOR ATANU BANERJEE PRATHENT W.P(S)/5761/2017 PRAHLAD MANJHI VS REVENUE DEPARTMENT VIKESH KUMAR AJIT KUMAR ACP MATTER Wt2 W.P(S)/5702/2017 MAHENDRA SINGH VS REVENUE DEPARTMENT AJIT KUMAR ACP MATTER Wt3 W.P(S)/5789/2017 RAM NARAYAN KUSHWAHA VS REVENUE DEPARTMENT VIKESH KUMAR AJIT KUMAR ACP MATTER 4 W.P(S)/6419/2017 GHASIRAM MUNDA VS REVENUE DEPARTMENT ACP MATTER 5 W.P(S)/6421/2017 DASHRATH PRASAD OJHA VS REVENUE DEPARTMENT ACP MATTER 6 W.P(S)/6449/2017 SHIVNANDAN PRASAD VS REVENUE DEPARTMENT ACP MATTER 6 W.P(S)/6449/2017 SHIVNANDAN PRASAD VS REVENUE DEPARTMENT ACP MATTER 7 W.P(S)/6668/2017 DAMODAR ROY VS REVENUE DEPARTMENT ACP MATTER 8 W.P(S)/6668/2017 DAMODAR ROY VS THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH AND FAMILY WELFARE AND ORS ACP MATTER 8 W.P(S)/7153/2017 MRS JOSEPHA SURIN VS SHRAY MISHRA PRASHANI KR SINHA SUDARSHAN SHRIVAS SURESH KUMAR PRASHANI KR MEHTA PRASHANI KR SINHA			Lok Adalat		
wt2 W.P(S)/5702/2017 MAHENDRA SINGH VREEN KUMAR ASHANI VIKESH KUMAR ATANU BANERJEE REVENUE DEPARTMENT ASHIM KR SAHANI VIKESH KUMAR ATANU BANERJEE ATANU BANERJEE ATANU BANERJEE ATANU BANERJEE ATANU BANERJEE ATANU BANERJEE ASHOK KR YADAV SEVENUE DEPARTMENT ATANU BANERJEE ASHOK KR YADAV SAHOK KR YADAV SUBLIK KUMAR VIKESH KUMAR ATANU BANERJEE ASHOK KR YADAV SAHOK KR YADAV SUBLIK KUMAR VIKESH KUMAR ATANU BANERJEE ASHOK KR YADAV SAHOK KR YADAV SUBLIK KUMAR SAHANI AJIT KUMAR ATANU BANERJEE ASHOK KR YADAV SAHOK KR YADAV SUBLIK KUMAR SAHANI AJIT KUMAR ATANU BANERJEE ASHOK KR YADAV SAHOK SAHOK KR YADAV SAHOK KR YADAV SAHOK KR YADAV SAHOK KR YADAV SAHOK SAHOK KR YADAV SAHOK KR YADAV SAHOK KR YADAV SAHOK KR YADAV SAHOK SAHOK KR YADAV SAHOK SAH	1	W.P(S)/5761/2017	PRAHLAD MANJHI VS	VIKESH KUMAR	JAYANT FRANKLIN TOPPO ATANU BANERJEE
WESH KUMAR AJTK KUMAR CYNES		ACP MATTER			
MU MU MU MU MU MU MU MU	wt2	W.P(S)/5702/2017	VS	VIKESH KUMAR	
ACP MATTER **********************************		ACP MATTER		•	
Secretary Department Secretary Department Sunit kumar sinha Sunashan shani ya prashant kimar shani ya prashant kimar shani ya prashant kimar shani ya prashant kimar shani ya prasha kimar shani ya prasha shani shina shi kimar shi kim	wt3		VS		ASHOK KR YADAV
DASHRATH PRASAD OJHA VS REVENUE DEPARTMENT CHANDRA PRABHA AJIT KUMAR CHANDRA PRABHA AJIT KUMAR SINHA CHANDRA PRABHA	4	W.P(S)/6419/2017	VS		
ACP MATTER ACP MATTER ACP MATTER B. W.P(S)/6449/2017 SHIVNANDAN PRASAD VS REVENUE DEPARTMENT ACP MATTER 7 W.P(S)/6668/2017 DAMODAR ROY VS THE STATE OF JHARKHAND THROUGH PRESTATE OF JHARKHAND AND ORS ACP MATTER 8 W.P(S)/7153/2017 MRS JOSEPHA SURIN VS THE STATE OF JHARKHAND AND ORS GRATUITY 9 W.P(S)/479/2018 BIR BAHADUR SINGH VS THE STATE OF JHARKHAND AND ORS ACP MATTER 10 W.P(S)/1088/2018 SHARDA NAND SHARMA VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPTTT ABSORPTION 11 W.P(S)/2783/2018 JIFENDRA NATH VS THE STATE OF JHARKHAND THROUGH THE SECRETARY STATE OF JHARKHAND THROUGH STAT	_		DACIDATU DDACAD OUIA	ACLIIM KD CALIANI	CHANDDA DDADHA
SHIVNANDAN PRASAD	5	W.P(5)/0421/2017	VS		CHANDRA PRABHA
ACP MATTER W.P(S)/6668/2017 DAMODAR ROY YS THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH AND FAMILY WELFARE AND ORS ACP MATTER W.P(S)/7153/2017 MRS JOSEPHA SURIN YS THE STATE OF JHARKHAND AND ORS GRATUITY W.P(S)/7479/2018 BIR BAHADUR SINGH YS THE STATE OF JHARKHAND AND ORS ACP MATTER W.P(S)/7479/2018 BIR BAHADUR SINGH YS THE STATE OF JHARKHAND AND ORS ACP MATTER W.P(S)/1088/2018 SHARDA NAND SHARMA YS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION W.P(S)/2783/2018 JITENDRA NATH YS THE STATE OF JHARKHAND THROUGH THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION MANOJ KR CHOUBEY KRISHNA PRAJAPATI ATANU BANERJEE SUNIL KUMAR SUNIL KUMAR SINHA SURESH KUMAR SURESH KUMAR PRASHANT VIDYARATI AMRITA KUMAR SHRAH PRASHANT VIDYARATI SHRAH PRASHANT VIDYARATI PRESH FUMAR DR.ASHOK KR.SINGH ANOOP KR MEHTA ANOOP KR MEHTA THE STATE OF JHARKHAND THROUGH THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION ABSORPTION ATANU BANERJEE SUNIL KUMAR SUNIL KUMAR SINHA BIRMANSHU KR MEHTA SUDARSHAN SHIVAS SURESH KUMAR PRASHANT KI SINHA PRASHANT KI MEHTA PRASHANT KI SINHA PRAS					
THE STATE OF JHARKHAND THROUGH THE STATE OF JHARKHAND AND ORS W.P(S)/479/2018 BIR BAHADUR SINGH VS THE STATE OF JHARKHAND AND ORS BIR BAHADUR SINGH VS THE STATE OF JHARKHAND AND ORS BIR BAHADUR SINGH VS THE STATE OF JHARKHAND AND ORS SUNIL KUMAR SINHA SUDARSHAN SHRIVAS SURESH KUMAR PIYUSH CHITRESH SHRAY MISHRA DEEPANKAR HIMANSHU KR MEHTA PRASHANT KR SINHA PRASHANT KR SINHA PRASHANT KR SINHA PRASHANT KR SINHA PRASHANT VIDYARATI MAHESH KUMAR SINHA (2) AMRITA KUMARI SURESH KUMAR DEEPANKAR PRASHANT KR SINHA PRASHANT VIDYARATI PRASHANT KR SINHA PRASHANT VIDYARATI AMRITA KUMARI SURESH KUMAR DR.ASHOK KR.SINGH VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION MANOJ KR CHOUBEY KRISHNA PRAJAPATI ATANU BANERJEE ATANU BANERJEE	6	W.P(S)/6449/2017	VS		ATANU BANERJEE
VS THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH AND FAMILY WELFARE AND ORS ACP MATTER 8 W.P(S)/7153/2017 MRS JOSEPHA SURIN VS THE STATE OF JHARKHAND AND ORS GRATUITY 9 W.P(S)/479/2018 BIR BAHADUR SINGH VS THE STATE OF JHARKHAND AND ORS ACP MATTER 10 W.P(S)/1088/2018 SHARDA NAND SHARMA VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH VS THE STATE OF JHARKHAND THROUGH TH		ACP MATTER			
8 W.P(S)/7153/2017 MRS JOSEPHA SURIN YS THE STATE OF JHARKHAND AND ORS GRATUITY 9 W.P(S)/479/2018 BIR BAHADUR SINGH YS THE STATE OF JHARKHAND AND ORS BIR BAHADUR SINGH YS THE STATE OF JHARKHAND AND ORS ACP MATTER 10 W.P(S)/1088/2018 SHARDA NAND SHARMA YS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH YS THE STATE OF JHARKHAND THROUGH THE SECRETARY MANOJ KR CHOUBEY KRISHNA PRAJAPATI ATANU BANERJEE ATANU BANERJEE	7	W.P(S)/6668/2017	VS THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH AND FAMILY WELFARE AND	SUNIL KUMAR SINHA	HIMANSHU KR MEHTA SUDARSHAN SHRIVASTAVA SURESH KUMAR
SHRAY MISHRA DEEPANKAR PRASHANT KR SINHA PRASHANT VIDYARATI MAHESH KUMAR SINHA (2) AMRITA KUMARI SURESH KUMAR DR.ASHOK KR.SINGH ACP MATTER 10 W.P(S)/1088/2018 SHARDA NAND SHARMA VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH VS THE STATE OF JHARKHAND THROUGH THE SECRETARY KRISHNA PRAJAPATI KRISHNA PRAJAPATI ATANU BANERJEE KRISHNA PRAJAPATI		ACP MATTER			
9 W.P(S)/479/2018 BIR BAHADUR SINGH VS THE STATE OF JHARKHAND AND ORS ACP MATTER 10 W.P(S)/1088/2018 SHARDA NAND SHARMA VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH VS THE STATE OF JHARKHAND THROUGH THE SECRETARY MANOJ KR CHOUBEY KRISHNA PRAJAPATI MANOJ KR CHOUBEY KRISHNA PRAJAPATI ATANU BANERJEE	8	W.P(S)/7153/2017	VS	SHRAY MISHRA	HIMANSHU KR MEHTA PRASHANT KR SINHA PRASHANT VIDYARATHI
VS THE STATE OF JHARKHAND AND ORS ACP MATTER 10 W.P(S)/1088/2018 SHARDA NAND SHARMA VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH VS THE STATE OF JHARKHAND THROUGH THE SECRETARY WANOJ KR. NO.3 ANOOP KR MEHTA MANOJ KR CHOUBEY KRISHNA PRAJAPATI ATANU BANERJEE KRISHNA PRAJAPATI					
10 W.P(S)/1088/2018 SHARDA NAND SHARMA VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH VS THE STATE OF JHARKHAND THROUGH THE SECRETARY MANOJ KR. NO.3 ANOOP KR MEHTA MANOJ KR. CHOUBEY KRISHNA PRAJAPATI ATANU BANERJEE	9	W.P(S)/479/2018	VS		AMRITA KUMARI SURESH KUMAR
VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT DEPPTT ABSORPTION 11 W.P(S)/2783/2018 JITENDRA NATH VS KRISHNA PRAJAPATI THE STATE OF JHARKHAND THROUGH THE SECRETARY ANOOP KR MEHTA MANOJ KR CHOUBEY KRISHNA PRAJAPATI					
11 W.P(S)/2783/2018 JITENDRA NATH MANOJ KR CHOUBEY ATANU BANERJEE VS KRISHNA PRAJAPATI THE STATE OF JHARKHAND THROUGH THE SECRETARY	10	W.P(S)/1088/2018	VS THE STATE OF JHARKHAND THR THE SECRETARY HIGHER TECHNICAL EDUCATION AND SKILL	PREM PUJARI ROY	
VS KRISHNA PRAJAPATI THE STATE OF JHARKHAND THROUGH THE SECRETARY		ABSORPTION			
IA NO, 4920/2020 (For Stay Of Proceedings)	11	W.P(S)/2783/2018	vs THE STATE OF JHARKHAND THROUGH	•	ATANU BANERJEE
	IA NO, 492				
PROMOTION 12 W.P(S)/2964/2018 JYOTI TIRKEY RAJENDRA PRASAD GUPTA DHANAJAY KR DUBEY VS SUDHA GUPTA ATANU BANERJEE THE STATE OF JHARKHAND RAHUL KR GUPTA	12		VS	-	ATANU BANERJEE
LEAVE ENCASHMENT		LEAVE ENCASHMENT			

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13	W.P(S)/4368/2018	PANKAJ BALLABH VS THE STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF HEALTH MEDICAL EDUCATION AND FAMILY WELFARE	DEVESH KRISHNA PRIYANKA BOBY	HIMANSHU KR MEHTA DR.ASHOK KR.SINGH
	REGULARISATION			
14	W.P(S)/4411/2018	MISS PUSHPA BECK vs STATE OF JHARKHAND	ARBIND KUMAR	PRASHANT KR SINGH AMIT KUMAR
	LEAVE ENCASHMENT			
15	W.P(S)/4567/2018	MANOJ KUMAR SINGH VS THE STATE OF JHARKHAND THROUGH ITS SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT	SANJAY KUMAR PANDEY	PRASHANT KR SINGH SANJAY PIPRAWALL AMIT KUMAR
	APPOINTMENT			
16	W.P(S)/5073/2018	SMT ARTI KARMKAR VS STATE OF JHARKHAND THRUOGH ITS CHIEF SECRETARY	RAMANAND RAM	HIMANSHU KR MEHTA SURESH KUMAR SUNIL KUMAR AGARWAL
	RETIREMENT BENEFIT CUM PENS	SION		
17	W.P(S)/5395/2018	BIRENDRA NARAYAN SINGH DEO VS THE STATE OF JHARKHAND	ARSHAD HUSSAIN AVINASH KR SINGH HAIDER ALI	ATANU BANERJEE
	MACP			
18	W.P(S)/6255/2018	DIGAMBER RAI VS THE STATE OF JHARKHAND	VIJAY KUMAR ROY	ATANU BANERJEE
	RETIREMENT BENEFIT CUM PENS	SION		
19	W.P(S)/538/2019	BACHCHA SINGH VS THE STATE OF JHARKHAND	RITU KUMAR SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	AJIT KUMAR
	SALARY MATTER			

LOK ADALAT (BENCH NO.3)

		Lok Adalat		
1	W.P(S)/981/2019	UPENDRA DAS	PRADEEP KR VERMA	RAJIV ANAND
		VS THE STATE OF JHARKHAND	BANDANA SINHA ABHA VERMA	PRASHANT PALLAV MITHILESH SINGH
	SALARY MATTER	THE STATE OF JUANNIAND	ADIIA VEINIM	MITTILLESITSINGIT
2	W.P(S)/997/2019	BIMLA DEVI	RAHUL KUMAR	ATANU BANERJEE
		VS THE RANCHI UNIVERSITY THROUGH	APOORVA SINGH RANJAN KUMAR	ANOOP KR MEHTA
		ITS REGISTRAR	RANJAN KUMAN	
	DEATH CUM RETIREMENT BE	NEFITS		
3	W.P(S)/1017/2019	JITENDRA KUMAR MISHRA VS	PANKAJ KR MISHRA	LAL CHANDRAHAS NATH SHAHEDEO
		THE STATE OF JHARKHAND THROUGH THE SECRETARY STATE TRANSPORT		SREENU GARAPATI
		DEPARTMENT		
	RETIREMENT BENEFIT CUM P	PENSION		
4	W.P(S)/1370/2019	TRIPURARI SHANKAR PRASAD	KUMARI RASHMI	LAL CHANDRAHAS NATH
		VS THE STATE OF JHARKHAND THROUGH	RANESH ANAND SHIV SHANKAR KUMAR	SHAHEDEO SURESH KUMAR
		THE SECRETARY PR SECRETARY ROAD CONSTRUCTION DEPARTMENT		SREENU GARAPATI
	RETIREMENT BENEFIT CUM P			
5	W.P(S)/1426/2019	AWADH NARAYAN RAM	PEEYUSH KRISHNA	HIMANSHU KR MEHTA
		VS THE STATE OF JHARKHAND	CHOUDHARY	SUDARSHAN SHRIVASTAVA SURESH KUMAR
	PAY SCALE MATTER			
6	W.P(S)/1933/2019	KANCHAN DEVI	M M SHARMA	VIJAY SHANKAR PRASAD
		VS THE STATE OF JHARKHAND		SURESH KUMAR
	RETIREMENT BENEFIT CUM P			
7	W.P(S)/1967/2019	CHANDRASHEKHAR PRASAD SINGH	AMRENDRA PRADHAN	AJIT KUMAR
		VS THE STATE OF JHARKHAND THROUGH	PRAN PRANAY	
		THE SECRETARY DEPARTMENT OF HOME		
	DISMISSAL/REMOVAL/TERMIN			
8	W.P(S)/1985/2019	MOTI LAL HAZAM	SHAILENDRA KUMAR SINGH	NAVIN KR SINGH
		VS THE STATE OF JHARKHAND THROUGH	LEENA MUKHERJEE JAI PRAKASH SAHU	SURESH KUMAR
		THE CHIEF SECRETARY	JAI FRARASII SAITO	
	PAY SCALE MATTER			
9	W.P(S)/2040/2019	SUMITRA RANI SINHA VS	SHANKAR LAL AGARWAL	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
		THE STATE OF JHARKHAND THROUGH		TAIRTH S. A. SWAROOF FAIT
		THE SECRETARY DEPARTMENT OF HEALTH		
	RETIREMENT BENEFIT CUM P			
10	W.P(S)/2080/2019	NIRODH BARAN PAUL	HARENDRA KR MAHATO	LAL CHANDRAHAS NATH
		VS THE STATE OF IHARKHAND	AHALYA MAHATO	SHAHEDEO ATANU BANERJEE
	LEAVE ENCASHMENT	THE STATE OF JUNEAU AND		71171110 Drivergee
11	W.P(S)/2185/2019	RAHUL KUMAR	SAURABH SHEKHAR	ATANU BANERJEE
		VS THE STATE OF JHARKHAND		SUDARSHAN SHRIVASTAVA SURESH KUMAR
	MACP	THE STATE OF JUNIOR WIND		SONEST NOT WIN
12	W.P(S)/2724/2019	RAVINDRA NATH SARANGI	CHANDRAJIT MUKHERJEE	NAVIN KR SINGH
		VS THE STATE OF JHARKHAND	ANJANI KUMAR PUJA KUMARI	
		- · · · · · · · · · · · · · · · · · · ·	SHIVAM UTKARSH SAHAY	
	LEAVE ENCASHMENT		Dogo 5 of 1	n.

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13	W.P(S)/2885/2019	BHUPAL SINGH vs THE STATE OF JHARKHAND	VIJAY KUMAR SINHA GANESH RAM	RAHUL KR GUPTA NEELAM TIWARY		
	RETIREMENT BENEFIT CUM PEN	SION				
14	W.P(S)/3137/2019	SRI RAMESH KUMAR SINGH vs THE STATE OF JHARKHAND	VENKATESHWAR GOPAL KUNAL KUMAR SINHA NILESH KUMAR GUPTA	ATANU BANERJEE		
	RETIREMENT BENEFIT CUM PEN	SION				
15	W.P(S)/3347/2019	CLODIA SORENG vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT	KRIPA SHANKAR NANDA	CHANDRA G. A. BARDHAN		
	LEAVE ENCASHMENT					
16	W.P(S)/3622/2019	MANMOHAN PRASAD SAH VS THE STATE OF JHARKHAND	PEEYUSH KRISHNA CHOUDHARY	ATANU BANERJEE SURESH KUMAR		
	RETIREMENT BENEFIT CUM PEN	SION				
17	W.P(S)/3786/2019	UMESH PRASAD VS THE STATE OF JHARKHAND	DEEPAK KR PRASAD	PRASHANT KR SINGH SURESH KUMAR AMIT KUMAR		
	RETIREMENT BENEFIT CUM PEN	SION				
18	W.P(S)/3831/2019	MRS SHAKUNTALA DAS VS THE RANCHI UNIVERSITY THROUGH ITS VICE CHANCELLOR	SHREE KRISHNA PANDEY ASHRAF ANSARI NILADRI S. MUKHARJEE AWADHESH PANDEY	ANOOP KR MEHTA DARSHANA PODDAR MISHRA NIPUN BAKSHI DEVESH KRISHNA		
	RETIREMENT BENEFIT CUM PEN	SION				
19	W.P(S)/4139/2019	AMARNATH TIWARI VS THE STATE OF JHARKHAND	AFAQUE AHMED ALTAF HUSSAIN	ATANU BANERJEE		
IA NO, 99	IA NO, 9920/2019 (For Amendment Petition)					

LEAVE ENCASHMENT

LOK ADALAT (BENCH NO.4)

1	W.P(S)/493/2017		MAHESH KR SINHA	MANOJ KR. NO.3
		VS HUMAN RESOURCES DEPARTMENT		
	PAY SCALE MATTER	TIOTAN NESSONCES BEITANTIALIN		
2	Cont.(CvI)/681/2018	RAJU RAM vs	OM PRAKASH TIWARI	JAYANT FRANKLIN TOPPO
		THE STATE OF JHARKHAND		
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(Cvl)/111/2019	RAJESH KUMAR MANJHI vs	PREM PUJARI ROY	BINOD SINGH ANOOP KR MEHTA
		THE STATE OF JHARKHAND		SURESH KUMAR KRISHNA SHANKAR
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(CvI)/257/2019	AJAY KUMAR VS	RAHUL KUMAR APOORVA SINGH	BINOD SINGH KRISHNA SHANKAR
		THE STATE OF JHARKHAND	RANJAN KUMAR	
IA NO, 99	31/2019 (For Extension Of Time) CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/912/2019	REGINA HEMBROM VS	SWAMI NATH PRASAD RAI	ATANU BANERJEE
		THE STATE OF JHARKHAND		
_	CONTEMPT OF COURTS ACT 1971			
6	W.P(S)/4137/2019	DAMODAR PRASAD SINHA VS	AFAQUE AHMED SHARABHIL AHMED	MUKESH KR SINHA
		THE STATE OF JHARKHAND	ALTAF HUSSAIN	
IA NO, 98	90/2019 (For Amendment Petition) LEAVE ENCASHMENT			
7	W.P(S)/5254/2019	HANS KUMAR MANDAL	PREM PUJARI ROY	JAI PRAKASH,(A A G)
		VS THE STATE OF JHARKHAND THROUGH ADDL CHIEF SECRETARY DEPTT OF FOREST ENVIRONMENT AND CLIMATE CHANGE		RUPESH SINGH
	RETIREMENT BENEFIT CUM PENSI			
8	W.P(S)/6555/2019	KUMUDINI TUDU	PANKAJ KUMAR	ASHOK KR YADAV
		VS THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	SOUMÍTRA BAROI	DHANANJAY KR PATHAK
	PROMOTION			
9	W.P(S)/6968/2019	KALYAN KERKETTA VS	RAJENDRA PRASAD GUPTA VIJAY KUMAR	NAVIN KR SINGH
	LEAVE ENGACHMENT	THE STATE OF JHARKHAND		
10	LEAVE ENCASHMENT W.P(S)/7046/2019	DEONATH RAM	PANKAJ KUMAR CHOUDHARY	ATANU BANERIEE
10	W.P(3)/7040/2019	vs THE STATE OF JHARKHAND THROUGH	PANKAJ KUMAK CHOUDHAKT	SURESH KUMAR SUNIL KUMAR AGARWAL
		THE SECRETARY		SOME NOT IT A COUNTY LE
	RETIREMENT BENEFIT CUM PENSI	ON		
11	W.P(S)/7306/2019	JOHAN MINZ vs	RAJESH KR MISHRA	CHANDRA G. A. BARDHAN
		THE STATE OF JHARKHAND		
10	PROVIDENT FUND	DAIFNIDDA DDAGAD GUUUU	CHACH KANT THAN	LIENAANT VO OUET
12	W.P(S)/7370/2019	RAJENDRA PRASAD SHUKLA VS THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF FOREST	SHASHI KANT THAKUR	HEMANT KR GUPTA DR.ASHOK KR.SINGH AWADHESH PANDEY
	37/2020 (For Intervener Petition)	AND ENVIRONMENT		

RETIREMENT BENEFIT CUM PENSION

13	Cont.(CvI)/371/2020	RAM CHANDRA PRASAD SINGH VS STATE OF JHARKHAND	SAURAV ARUN UJJAWAL SINHA LAKSHMAN KUMAR	MITHILESH SINGH
	CONTEMPT OF COURTS ACT 197	1		
14	W.P(S)/436/2020	NASEEB KAUR VS THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF SCHOOL EDUCATION AND LITERACY	RAHUL KUMAR APOORVA SINGH RANJAN KUMAR	JAYANT FRANKLIN TOPPO
	SALARY MATTER			
15	W.P(S)/824/2020	RAJENDRA PRASAD VS THE STATE OF JHARKHAND	TAPESHWAR NATH MISHRA AMARESH KUMAR	NAVIN KR SINGH MUNNA LAL YADAV
	ACP MATTER			
16	W.P(S)/1195/2020	PARWATI MAJHI VS THE STATE OF JHARKHAND	SAIBAL MITRA SANGITA CHOUDHARY (MITRA) UDAY CHOUDHARY	JAI PRAKASH,(A A G) RUPESH SINGH SUNIL KUMAR AGARWAL
	DEATH CUM RETIREMENT BENEF	ITS		
17	W.P(S)/1247/2020	DHELIYA DEVI VS THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	NAND KISHORE PD. SINHA MD SALAHUDDIN ANSARI	DR. GYANENDRA KUMAR VIJAY SHANKAR PRASAD
	RETIREMENT BENEFIT CUM PENS	SION		
18	W.P(S)/1819/2020	BASANTI ANGELINA KERKETTA vs THE STATE OF JHARKHAND	SUNIL SINGH	SREENU GARAPATI ARVIND KUMAR MEHTA
	RETIREMENT BENEFIT CUM PENS	SION		
19	W.P(S)/3059/2020	DEONISH KIRO VS STATE OF JHARKHAND	MANOJ PRASAD	AMIT KUMAR
	RETIREMENT BENEFIT CUM PENS	SION		

LOK ADALAT (BENCH NO.5)

		Lok Adalat		
1	Cont.(CvI)/376/2019	DINESH CHANDRA GOSWAMI VS THE STATE OF JHARKHAND	NITU SINHA ARUN KR SINHA	RICHA SANCHITA
	CONTEMPT OF COURTS ACT 1971			
2	Cont.(CvI)/390/2019	SUNIL KUMAR SAHU VS	PANKAJ KUMAR DEBARSI MONDAL	RUPESH SINGH
		THE STATE OF JHARKHAND		
3	CONTEMPT OF COURTS ACT 1971 Cont.(CvI)/683/2019	CHAND MANI DEVI	MRINAL SINGH	LAL CHANDRAHAS NATH
		VS THE STATE OF JHARKHAND	SUSHAVAN BHOWMIK	SHAHEDEO AMRESH KUMAR DR.ASHOK KR.SINGH SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1971	L		
4	Cont.(CvI)/935/2019	VICTOR MICHAEL VS	RAJEEV RANJAN TIWARY	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
		THE STATE OF JHARKHAND		
5	CONTEMPT OF COURTS ACT 1971 Cont.(CvI)/939/2019	Surendra das	LALIT YADAV	RICHA SANCHITA
J	COIIC.(CVI)/939/2019	VS	LALIT TADAV	KICHA SANCHITA
		SHRI AMRENDRA PRATAP SINGH THE PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT		
	CONTEMPT OF COURTS ACT 1971	L		
6	Cont.(CvI)/952/2019	SUSMITA SAHA	NILESH KUMAR	PRASHANT PALLAV
		THE STATE OF JHARKHAND THROUGH KULDIP CHOUDHARY	ASMITA SHRIVASTAVA ALKA KUMARI AVISHEK PRASAD AMIT KUMAR SINHA	
	CONTEMPT OF COURTS ACT 1971	L		
7	Cont.(Cvl)/1031/2019	SUNIL KUMAR VS	DEEPAK KR PRASAD	RAHUL KR GUPTA NEELAM TIWARY
	CONTEMPT OF COURTS ACT 1971	THE STATE OF JHARKHAND		
8	Cont.(CvI)/1056/2019	S AFTAB HASAN RIZVI	DEEPAK KR PRASAD	HEMANT KR GUPTA
		VS		SURESH KUMAR
	CONTEMPT OF COURTS ACT 1971	THE STATE OF JHARKHAND		SUNIL KUMAR AGARWAL
9	Cont.(CvI)/1090/2019	KAMAL KUMAR SAHU	SAURAV ARUN	DHANANJAY KR PATHAK
		VS	UJJAWAL SINHA	ASHOK KR YADAV
		STATE OF JHARKHAND	LAKSHMAN KUMAR AMIT KUMAR SINHA	
	CONTEMPT OF COURTS ACT 1971	L		
10	Cont.(Cvl)/1167/2019	JAGARNATH PRASAD	INDRANIL BHADURI	ANOOP KR MEHTA
		VS THE STATE OF JHARKHAND		MR.ASHUTOSH ANAND
	CONTEMPT OF COURTS ACT 1971			
11	Cont.(CvI)/1279/2019	RAM HARI KAROWA	M M SHARMA	ATANU BANERJEE
		VS THE STATE OF JHARKHAND	BINAY KUMAR SINHA VIRENDRA KUMAR	AMIT KR VERMA SURESH KUMAR
		•	SANJAY KR. SINGH	
10	CONTEMPT OF COURTS ACT 1971		DEEDAK KA DAGAD	DAUN/ DANHANI
12	Cont.(CvI)/127/2020	RAM PRAVESH YADAV vs	DEEPAK KR PRASAD	RAJIV RANJAN
		THE STATE OF JHARKHAND		
12	CONTEMPT OF COURTS ACT 1971		TADLINI VIIMAD NO 1	MANOL TANDON
13	Cont.(CvI)/139/2020	DEBU LALBEGIN VS	TARUN KUMAR NO.1	MANOJ TANDON MAHABIR PRASAD
		STATE OF JHARKHAND	Page 9 of 10	
	CONTEMPT OF COURTS ACT 1971	L	1 490 > 01 10	.

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14	Cont.(CvI)/144/2020	PRAKASH CHOUDHARY VS THE STATE OF JHARKHAND	SATISH PRASAD SYED NAUSAD AHMED	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1	.971		
15	Cont.(CvI)/242/2020	AMAL AJEET KUMAR SOREN VS THE STATE OF JHARKHAND	PRADEEP KUMAR DINESH CHOUDHARY	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1	971		
16	Cont.(CvI)/243/2020	DR SUBHASH CHANDRA VS THE STATE OF JHARKHAND	PIYUSH CHITRESH GAURAV ABHISHEKH DEEPANKAR	LAL CHANDRAHAS NATH SHAHEDEO DR.ASHOK KR.SINGH SREENU GARAPATI
	CONTEMPT OF COURTS ACT 1	.971		
17	Cont.(CvI)/295/2020	AGAPIT TETE VS THE STATE OF JHARKHAND	RAHUL KAMLESH BHAWESH KUMAR RAVI KUMAR	MANOJ KR. NO.3
	CONTEMPT OF COURTS ACT 1	.971		
18	Cont.(CvI)/298/2020	KHURSID ALAM VS THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAJIV RANJAN
	CONTEMPT OF COURTS ACT 1	971		
19	Cont.(CvI)/320/2020	SOHAIL AHMAD ANSARI ALIAS MD SOHAIL AHMAD ANSARI VS THE STATE OF JHARKHAND	PRABHAT KR SINHA DIWAKAR JHA	PRABHAT KUMAR
	CONTEMPT OF COURTS ACT 1	971		